

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas (2024-25) on Action Taken by the Government on the recommendations/observations contained in the 23rd Report of the Committee (2023-24) on Review of Policy on Import of Crude Oil pertaining to the Ministry of Petroleum and Natural Gas

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS;
AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):**

Respected Speaker, Sir, with your permission, I rise to lay a statement (Hindi and English versions) regarding the status of implementation of recommendations contained in the 5th Report of the Standing Committee on Petroleum and Natural Gas (2024-25) on Action Taken by the Government on the recommendations/observations contained in the 23rd Report of the Committee (2023-24) on Review of Policy on Import of Crude Oil pertaining to the Ministry of Petroleum and Natural Gas

(Interruptions)

माननीय अध्यक्ष : माननीय सदस्यगण, यदि आप सदन में तख्तियां और बैनर्स लेकर आएंगे, तो सदन में आपको बोलने का मौका नहीं दिया जाएगा ।

(व्यवधान)

12.03 hrs